

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

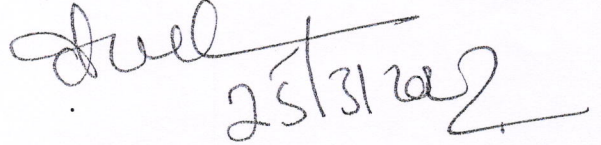
Sub: ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH – Sri A. Surya Prakasa Rao, Deputy Registrar, High Court of Andhra Pradesh – Extension of term of appointment as Principal Private Secretary to the Hon'ble the Chief Justice - Orders – Issued.

Read: 1. High Court's Proceedings ROC.No.66/2021-Estt.(Pen), dated 29-01-2021.
2. High Court's Proceedings ROC.No.219/2021-Estt., dated 31-03-2021.

ORDER : ROC.No.219/2021-22-Estt., Dated 25 -03-2022.

The Hon'ble Chief Justice is pleased to pass the following order :-

The term of appointment of Sri A. Surya Prakasa Rao, Deputy Registrar, as Principal Private Secretary to the Hon'ble Chief Justice, High Court of Andhra Pradesh, which will expire in the afternoon of 31-03-2022, is extended for a period of one year with effect from 01-04-2022.



REGISTRAR GENERAL

To
The Officer.

Copy to :

1. The Principal Private Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble Chief Justice).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**).
6. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravati.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
8. The Secretary, High Court Legal Services Committee.
9. All the Officers.
10. All the Section Officers.